

HIGH COURT OF MEGHALAYA: SHILLONG

No.HCM.II/133/2019-Rect/77 Dated, Shillong the 17th October, 2022

NOTIFICATION

On the basis of the personal interview for the post of Law Clerk cum Legal Research Assistants held on 10th, 12th, 13th & 14th October, 2022, the following candidates are declared successful in the order of merit:

- 1. MISS PINKY CHYRMANG**
- 2. SHRI NANGKIEWIRAT K. RODSHONG**
- 3. MISS SANRA SINGPHO**

WAITING LIST

- 1. MISS FAIRYSHA KHARLYNGDOH**
- 2. SHRI BRANDON MESHAN PAJAT**
- 3. SHRI KENNETH NONGSIEJ**

The waiting list shall be valid for a period of one year from the date of this notification.


REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/77-A Dated Shillong, 17th October, 2022

Copy to:

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for information.
5. The Assistant Registrar i/c Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
6. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
7. Notice Board.
8. Office file.


REGISTRAR GENERAL